

up of the proposed amount is given below:

- (i) Generation of employment through Science and Technology methods = Rs.2.25 crores.
- (ii) Training for Science and Technology persons on Entrepreneurship Development = Rs.1.26 crores.

[*Translation*]

Deforestation in Uttar Pradesh

*651. SHRI SHEO SHARAN VERMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the extent of denudation of forest area in Uttar Pradesh during the last three years;

(b) whether it has been causing adverse affects on environment; and

(c) if so, the action proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) and (b). According to the study conducted by Forest Survey of India with the help of satellite imagery during the period 1981-83 to 1985-87 the area under actual forest cover in Uttar Pradesh has increased from 31,443 sq. kms to 33,844 sq. kms. The percentage of forest cover in Uttar Pradesh is only 11.5% as against 33% envisaged in the National Forest Policy, 1988. The low percentage of forest area is responsible for floods and salination of soil, soil erosion and other adverse environmental hazards.

(c) The new National Forest Policy, 1988 has stipulated that following steps should be taken for enhancement of the

natural environment;—

- (i) Maintenance of environmental stability through preservation and, where necessary, restoration of ecological balance that has been adversely disturbed by serious depletion of the forest.
- (ii) Checking soil erosion and denudation in the catchment areas of rivers, lakes, reservoirs in the interest of soil and water conservation, for mitigating floods and droughts and for the retardation of siltation of reservoirs.
- (iii) Increasing substantially the forest/tree cover through massive afforestation and social forestry programmes, especially on all denuded, degraded and unproductive lands.

[*English*]

Manufacture of VCRs/VCPs

*652 SHRI R.N. RAKESH: Will the PRIME MINISTER be pleased to state:

(a) whether demand for VCRs and VCPs is increasing day by day in the country;

(b) whether these items are being manufactured in the country; if so, the extent of indigenous components and if not, whether it is proposed to manufacture the VCRs and VCPs indigenously;

(c) whether foreign companies have shown interest to establish their units in India independently or with the partnership of Indian Companies; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M.G.K. MENON): (a). Yes, Sir.

(b) to (d). The Government has given approvals to these units for setting up integrated manufacturing facilities for manufacture of VCRs/VCPs in the country. Out of these three units, one unit has already started

commercial production. To ensure faster indigenisation, the units have been given accelerated Phased Manufacture Programme (PMP). Under the PMP, printed circuit boards, hardware, video tape-deck mechanism and its parts including drum processing would be indigenised using available local electronic components. These integrated plants are being set up in financial and technical collaboration with foreign companies. The details are as follows:—

<i>Name of Indian Company</i>	<i>Foreign Collaborators</i>	<i>Foreign Equity Participation</i>
1	2	3
M/s. BPL Sanyo Ltd.	M/s Sanyo Electric Co. Japan	40%
M's Kalyani Sharp Ltd.	M/s Sharp Corporation, Japan	40%
M/s Videocon VCRs Ltd.	M/s Toshiba Corporation Japan	25%

A number of units are also assembling VCRs/VCPs in the country.

Recommendation of Review Committee of Kendriya Vidyalaya Sangathan

*653. SHRI N. TOMBI SINGH:
SHRI RAGHAVJI:

Will the PRIME MINISTER be pleased to state:

(a) the recommendations of Review Committee of Kendriya Vidyalaya Sangathan which have been accepted by Government in full or in part; and

(b) the time by which these recommendations will be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). The recommenda-

tions of the Kendriya Vidyalaya Sangathan Review Committee were examined by an Empowered Committee Constituted by the Government. Together with the advice of the Empowered Committee, the recommendations of the Review Committee have been sent to the Kendriya Vidyalaya Sangathan for the purpose of follow-up action, as per rules. The Kendriya Vidyalaya Sangathan has intimated that the matter will be placed before the next meeting of their Board of Governors.

Code on Breast Feeding

*654. SHRI P. R. S. VENKATESAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of the delay in finalisation of the code on breast feeding;

(b) whether any time frame has been worked out for finalisation and implementa-